

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1049
ANSWERED ON:01.03.2011
CLOSURE OF SUGAR MILLS
Jeyadural Shri S. R.;Kodikunnil Shri Suresh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of sugar mills which are lying closed in the country, State-wise;
- (b) whether large amount of cane price arrears is pending against some of these mills resulting in hardships to the cane farmers;
- (c) if so, the details thereof and the date from which such arrears are pending against these mills; and
- (d) the steps taken by the Government to ensure payment of outstanding cane arrears to the affected farmers at the earliest

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c) The State-wise details of the sugar mills which did not operate in 2010-11 sugar season alongwith the cane price arrears pending against some of these sugar mills is enclosed at Annexure-I.

(d) Under the Sugarcane (Control) Order,1966, as amended from time to time, the District Collectors of the concerned Districts in which defaulting sugar mills are located, are having powers to recover the cane price arrears as arrears of land revenue. Further, action taken by the Government of Uttar Pradesh, Karnataka and Maharashtra to recover cane price arrears is enclosed at Annexure-II. There are no cane price arrears against the closed sugar mills in Andhra Pradesh, Punjab and Tamilnadu as intimated by the respective State Governments.